

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 56/MP/2022**

- Subject : Petition under Section 63 and Section 79 of the Electricity Act, 2003 read with Competitive Bidding Guidelines and Articles 11 and 13 of the Power Purchase Agreement dated 23.5.2018 executed between ReNew Wind Energy (AP2) Private Limited and Solar Energy Corporation of India Limited.
- Petitioner : ReNew Wind Energy (AP 2) Private Limited (RWEPL)
- Respondents : Solar Energy Corporation of India Limited (SECI) and Ors.
- Date of Hearing : **17.9.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member
- Parties Present : Shri Girik Bhalla, Advocate, RWEPL  
Ms. Priyanka Vyas, Advocate, RWEPL  
Ms. Anushree Bardhan, Advocate, SECI  
Ms. Surbhi Kapoor, Advocate, SECI  
Ms. Shirsas Saraswati, Advocate, SECI  
Shri Shubham Arya, Advocate, HPPC  
Ms. Reeha Singh, Advocate, HPPC

**Record of Proceedings**

Since the order in the matter, which was reserved on 1.5.2024, could not be issued prior to the Members of the Commission, who formed part of Coram, demitting office, the matter has been re-listed for the hearing.

2. Learned counsel for the Petitioner submitted that although the matter has been argued at length previously, it may be re-listed for the hearing in view of the subsequent developments. Learned counsel further, citing the non-availability of the arguing counsel, prayed for short adjournment.

3. Learned counsel for the Respondents, SECI, and HPPC, as such, did not oppose the learned counsel for the Petitioner's request for re-hearing and pointed out that the issue involved in the matter is squarely covered by the earlier order(s) of the Commission and accordingly, urged for the early listing of the matter.

4. Considering the request of the learned counsel for the Petitioner, the Commission adjourned the matter. The interim protection granted shall be continued till the next date of hearing.

5. The matter will be listed for hearing on **17.10.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**